

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2018 &
IA NOS. 10, 1096 & 1283 OF 2018**

AND

APPEAL NO. 179 OF 2018

Dated : 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Prism Johnson Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar

Counsel for the Respondent(s) :

Mr. Alok Shankar for R-1
Mr. Aashish Anand Bernard
Mr. Paramhans for R.3 & 6

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri for R-5

Mr. Vikas Upadhyay
Mr. Deepak Chandela for R-4

APPEAL NO. 179 OF 2018

BLA Power Pvt. Ltd.

.... Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri

Counsel for the Respondent(s) :

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-1 & 4

Mr. Vikas Upadhyay
Mr. Deepak Chandela for R-2

Mr. C. K. Rai
Mr. Sachin Dubey for R-5

Mr. Shri Venkatesh
Ms. Nishtha Kumar for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **21.01.2019.**

(S.D. Dubey)
Technical Member

Ts/kt

(Justice Manjula Chellur)
Chairperson